

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4331
ANSWERED ON:20.12.2011
FUNDS FOR NATURAL CALAMITIES
Kaswan Shri Ram Singh

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether funds were released by the Government to undertake rescue and relief work in case of any natural calamities in the country including Rajasthan during the current year;
- (b) if so, the details thereof, State-wise;
- (c) whether the said aid has been properly utilised by all the State Governments;
- (d) if so, the details thereof; and
- (e) if not, the steps proposed to be taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) & (b): A statement showing State-wise allocation and releases of funds from State Disaster Response Fund (SDRF) and National Disaster Response Fund (NDRF) to States including Rajasthan during the current year is given in Annexure.

(c) to (e): In this context it is stated that as per the guideline of the scheme of State Disaster Response Fund (SDRF), the State Government is responsible to ensure that money drawn from the SDRF account is actually utilized for the purposes for which the SDRF has been set up and only on item of expenditure and as per norms approved by the Government of India. The State Accountant General maintains the accounts of SDRF in normal course. Comptroller and Auditor General of India would cause audit of SDRF conducted every year in conformity with approved items & norms.